

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 05.45PM				
1	M.V.C. 1179/2019 (NOTICE)		Sakamma Vs Harshavardhan.N	Ashwathnarayana.S.R
2	M.V.C. 1408/2019 (NOTICE)		Puttaswamy Vs L.K.Lokesh	Veerupakshaiah S S
3	EX 5039/2016 (STEPS)		M/S Shriram Transport Finance Co Ltd Vs Nagabhushanchar	Murulidhara R
4	EX 5040/2016 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs Krishnamurthy	Murulidhara R
5	EX 5044/2016 (STEPS)		M/S Shriram Transport Finance Co Ltd Vs Somashekharaiiah	Murulidhara R
6	EX 5045/2016 (STEPS)		M/S Shriram Transport Finance Co. Ltd Vs Nagaraju	Murulidhara R
7	EX 5049/2016 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs jagadeesh	Murulidhara R
8	EX 5050/2016 (STEPS)		M/S Shriram Transport Finance Co.Ltd Vs Lakshmipathi	Murulidhara R
9	EX 5012/2017 (STEPS)		Shriram Transport Finance Ltd Vs Shivanna	
10	EX 5013/2017 (STEPS)		Shriram Transport Finance Ltd Vs Govindaraju	R Murulidhara
11	EX 5015/2017 (STEPS)		Shriram Transport Finance Ltd Vs Umesh H	R Muralidhar
12	EX 5016/2017 (STEPS)		Shriram Transport Finance Ltd Vs Manjunatha	R Muralidhar
13	EX 5017/2017 (STEPS)		Shriram Transport Finance Ltd Vs Ananda Murthy	R Muralidhar
14	EX 5021/2017 (STEPS)		Shriram Transport Finance Ltd Vs Inthiyaz Ahmad	R Muralidhar

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	EX 5024/2017 (STEPS)		Murugan Enterprises Finance Ltd Vs Pragasam	R. Muralidhar
16	EX 5024/2017 (STEPS)		Murugan Enterprises Finance Ltd Vs Mukundiah	R. Muralidhar
17	EX 5027/2017 (STEPS)		Murugan Enterprises Finance Ltd Vs Rajatha	R. Muralidhar
18	EX 5031/2017 (STEPS)		Elbharathi Enterprises Finance Co. Ltd Vs Vijayakumar	R. Muralidhar
19	EX 5037/2017 (STEPS)		Bharathi Enterprises Finance Co. Ltd Vs Narasappa	
20	RA 5001/2019 (AWAIT NOTICE)		Lingsiah Vs Chittamma	D.V. Sheshadri
21	M.V.C. 178/2019 (COMMISSIONER WARRANT)		Hemavathi @ Hema Vs Somashekar, M.R.	Venugakshaiah S.S.
22	M.V.C. 179/2019 (COMMISSIONER WARRANT)		Manu @ Manoj, B.R. Vs Somashekar, M.R.	Venugakshaiah S.S.
23	M.V.C. 932/2019 (WRITTEN STATEMENT)		Obalamma Vs Srinivasa.R	Narasimhamurthy, G.N.
24	M.V.C. 1103/2019 (AWAIT NOTICE)		Archana Vs Subhadramma	L. Bharatha Bhushana
25	M.V.C. 278/2020 (WRITTEN STATEMENT)		Pavitra Vs Krishna Murthy K.V.	Bharatha Bhushana L.
26	M.V.C. 279/2020 (AWAIT NOTICE)		Sunandamma Vs Gowdaiah	Bharatha Bhushana L.
27	M.V.C. 470/2020 (WRITTEN STATEMENT)		Kantharaju K. Vs Kumar R	L. Bharatha Bhushana
28	M.V.C. 471/2020 (OBJECTIONS)		Mariyappa Vs Ranjith Kumar H.U.	Gururaj T.N.
29	M.V.C. 510/2020 (WRITTEN STATEMENT)		Siddamma Vs Narasappa	Nagarajiah.

11.00 AM to 02.00PM

IV Addl. District and Sessions Court, Madhugiri
 Sri.TARAKESHWARGOUDA PATIL
 IV Addl. District And Session Judge, Madhugiri
 Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	R.A. 5067/2018 (NOTICE)		Chikkamaraiiah Vs Buddanaika	K.S.Shanthakumar
31	R.A. 5002/2019 (NOTICE)		Hanumanthareyappa Vs Bheemaiah	S.Raghunatha Reddy
32	M.A. 5006/2019 (NOTICE)		Gangamma Vs Seenappa	G.B.H
33	EX 5023/2019 (NOTICE)		M/s Srirama Transport Finance Co.Ltd Vs Mr.Rajanna	R Murulidhara
34	M.V.C. 306/2020 (NOTICE)		Nagaraju Y Vs Thimmarayappa	L.Bharatha Bhushana
35	M.V.C. 498/2020 (NOTICE)		Yogesh Yadav L. Vs Hemalatha K.L.	M.C.Mallikarjunalah
36	M.V.C. 860/2020 (NOTICE)		Ashwathanarayana Vs Umashankar	Nagarajaiiah
37	M.V.C. 862/2020 (NOTICE)		Thimmaraju Vs Umashankar	Nagarajaiiah
38	M.V.C. 864/2020 (NOTICE)		D.R.Sreenivas Vs Sadiqwali	Nagarajaiiah
39	R.A. 5025/2018 (HEARING) IA/1/2018		J. Manjula Vs Padmavathi	Dayanandasagar.M.V.
DEFN EVIDENCE				
40	R.A. 5038/2019 (EVIDENCE) /2/2017 /1/2017		Ajmal pasha Vs G.Subbanna	D.Shivanna
FURTHER EVIDENCE FOR PLNTF				
41	M.V.C. 208/2019 (EVIDENCE)		Rathanamma Vs Krishnamurthy.V.S	Nagarajaiiah
42	M.V.C. 209/2019 (EVIDENCE)		Kavitha Vs Krishnamurthy.V.S	Nagarajaiiah
PLNTF EVIDENCE				
43	M.V.C. 515/2019 (EVIDENCE)		Manjulabai Vs Jayappa	S.S.Verupakshaiah

IV Addl. District and Sessions Court, Madhugiri
Sri TARAKESHWARGUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

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44	M.V.C. 930/2019 (EVIDENCE)		Lakshmi Devi K.H Vs The Managing Director, KSRTC.	Nagarajiah
45	R.A. 5002/2018 (ENQUIRY) IA/1/2018		Smt. N Jayamma and another Vs Smt. B Lakshmi Deviamma	M.V. Dayananda
46	R.A. 5028/2018 (Call for LTR) IA/1/2018		Shashakumar G. Vs Jayamma	Raghunatha Reddy S.
47	R.A. 5048/2018 (OBJECTIONS) /1/2016		D.N. Raju Vs N. Krishna Murthy	G.B. Halappa
48	M.V.C. 883/2019 (ENQUIRY)		Nagaraju Vs The United India Insurance Co.	Halappa G.B.
49	M.V.C. 901/2019 (ENQUIRY)		Shivanna Vs M/s Sai Logistics	Bharatha Bhushana L.
50	M.V.C. 903/2019 (ENQUIRY)		Anusuyamma Vs Gopi E.	Bharatha Bhushana L.
51	M.V.C. 926/2019 (ENQUIRY)		Narayanaraju Suni Alias Sunil Vs Sreenatha S.G.	Nagarajiah
52	M.V.C. 927/2019 (ENQUIRY)		Ashoka J.S Vs Sreenatha S.G.	Nagarajiah
53	M.V.C. 928/2019 (ENQUIRY)		Ashoka J.A Vs Sreenatha S.G.	Nagarajiah
54	M.V.C. 952/2019 (ENQUIRY)		Rajeeva P.C Vs Mahaboob Shareef	Pandurangappa P.R.
55	M.V.C. 954/2019 (ENQUIRY)		H.B. Naganna Vs Ramakrishnaiah.T	Shivakumar J.B.
56	M.V.C. 969/2019 (ENQUIRY)		Pathappa P Vs Chandrashekar	Krishna Reddy P.C.
57	M.V.C. 978/2019 (ENQUIRY)		Jayamma Alias Jayalakshamma Vs Nandishkumar S.N.	Nagarajiah
58	M.V.C. 979/2019 (ENQUIRY)		Maruthi H Vs Raghunandan S.R.	Nagarajiah
59	M.V.C. 1102/2019 (AWAIT NOTICE)		Archana Vs Subhadramma	L. Bharatha Bhushana

IV Addl. District and Sessions Court, Madhugiri
Ret. TARAKENSHWARGUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sl. No	Case Number	Timing/Next Date	Party Name	Advocate
60	C. and WC. 23/2019 (OBJECTIONS)		Rathnakishori Vs T Govindaraju	Nagaraju R L
61	M.V. 1363/2019 (ENQUIRY)		Hannamma Vs Enna	Nagarajiah
Cases listed below are adjourned due to Covid 19				
62	Misc 5002/2019 (EVIDENCE)	20-03-2021	P. Vajrakumar Vs Francis P. Regional Head Refers Energy Limited	B.T. Mallikarjunaiah
63	Misc 5005/2019 (EVIDENCE)	20-03-2021	Smt. Parvathamma Vs M/s Power Grid Corporation of India Ltd.	T. Rajanna
64	Misc 5006/2019 (EVIDENCE)	20-03-2021	Smt. Mallamma Vs Power Grid Corporation of India Limited	T. Rajanna
65	Misc 5007/2019 (EVIDENCE)	20-03-2021	Smt. Adilakshamma Vs Power Grid Corporation of India Limited	T. Rajanna
66	Misc 5008/2019 (EVIDENCE)	20-03-2021	Smt. Girijamma Vs Power Grid Corporation of India Limited	T. Rajanna
67	Misc 5009/2019 (EVIDENCE)	20-03-2021	Sri. Siddappa Vs Power Grid Corporation of India Limited	T. Rajanna
68	Misc 5010/2019 (EVIDENCE)	20-03-2021	Smt. Shivamma Vs Power Grid Corporation of India limited.	T. Rajanna
69	Misc 5038/2019 (EVIDENCE)	20-03-2021	Mohan Kumar D.R. Vs Power Grid Corporation of India Limited	T. Rajanna
70	Misc 5039/2019 (EVIDENCE)	20-03-2021	G.N. Rajanna Vs Power Grid Corporation of India Limited	T. Rajanna
71	Misc 5041/2019 (EVIDENCE)	20-03-2021	Kanive Rangasah @ Kanime Rangalah Vs Power Grid Corporation of India Limited	T. Rajanna

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
72	Misc 5042/2019 (EVIDENCE)	20-03-2021	B.N. Malaiah Vs The Superintendent Engineer	Obalesha
73	Misc 5043/2019 (EVIDENCE)	20-03-2021	Lakshmaiah Vs The Superintendent Engineer	Obalesha
74	Misc 5046/2019 (EVIDENCE)	20-03-2021	Kempachowdappa Vs The Superintendent Engineer	Obalesha
75	Misc 5048/2019 (EVIDENCE)	20-03-2021	Ramakrishnaiah Vs The Manager, Power Grid Corporation of India Limited	Obalesha
76	Misc 5049/2019 (EVIDENCE)	20-03-2021	Puttarudraiah Vs The Manager, Power Grid Corporation of India Limited	Obalesha
77	Misc 5128/2019 (EVIDENCE)	20-03-2021	Lakshmi Vs The Superintendent Engineer , KPTCL	Obalesha
78	Misc 5129/2019 (EVIDENCE)	20-03-2021	Ashwathappa Vs The Superintendent Engineer, KPTCL	Obalesha
79	Misc 5130/2019 (EVIDENCE)	20-03-2021	Bommanna Vs The Superintendent Engineer , KPTCL	Obalesha
80	Misc 5131/2019 (EVIDENCE)	20-03-2021	Gowramma Vs The Superintendent Engineer, KPTCL	Obalesha
81	Misc 5132/2019 (EVIDENCE)	20-03-2021	Narasimhamurthy Vs The superintendent Engineer , KPTCL	Obalesha
82	Misc 5133/2019 (EVIDENCE)	20-03-2021	Doddaiah Vs The Superintendent Engineer , KPTCL	Obalesha
83	Misc 5143/2019 (EVIDENCE)	20-03-2021	Basavaraju.P.T. Vs The Power Grid Corporation of India Limited by Its Manager	T.Rajanna
84	Misc 5144/2019 (EVIDENCE)	20-03-2021	Hanumantharayappa Vs The Power Grid Corporation of India Limited by the Manager	T.Rajanna

IV Addl. District and Sessions Court, Madhugiri

Sri TARAKESHWARCHUDA PATTI

IV Addl. District And Session Judge, Madhugiri

Cause List Date: 08-12-2020

Sl. No.	Case Number	Timing/Next Date	Party Name	Advocate
85	Misc 5145/2019 (EVIDENCE)	20-03-2021	Narjamma Vs The Power Grid Corporation of India Limited by its Manager	T. Rajanna
86	Misc 5146/2019 (EVIDENCE)	20-03-2021	Rangeshammaiah D.C. Vs The Power Grid Corporation of India Ltd by its Manager	T. Rajanna
87	Misc 5147/2019 (EVIDENCE)	20-03-2021	Muridamma Vs The Power Grid Corporation of India Ltd by its Deputy General Manager	T. Rajanna
88	Misc 5148/2019 (EVIDENCE)	20-03-2021	Nagaraju R. Vs The Power Grid Corporation of India Ltd	T. Rajanna
89	Misc 5149/2019 (EVIDENCE)	20-03-2021	Ranganatha Vs The Power Grid Corporation of India Ltd	T. Rajanna
90	Misc 5235/2019 (EVIDENCE)	20-03-2021	Marakka Vs The Manager, The Power Grid Corporation of India Ltd	Sridhar K. Rao
91	Misc 5236/2019 (EVIDENCE)	20-03-2021	Bommaiah By his special power of Attorney Holder Sri Manjunatha Vs The Manager, The Power Grid Corporation of India Ltd	Sridhar K. Rao
92	Misc 5237/2019 (EVIDENCE)	20-03-2021	Bommanayaka Vs The Manager, The Power Grid Corporation of India Ltd	Sridhar K. Rao
93	Misc 5238/2019 (EVIDENCE)	20-03-2021	Kariyamma by Her special Power of Attorney Holder Sri. A Eranna Vs The Manager, The Power Grid Corporation of India Ltd	Sridhar K. Rao
94	Misc 5239/2019 (EVIDENCE)	20-03-2021	Bheemakka Vs The Manager, The Power Grid Corporation of India Ltd	Sridhar K. Rao
95	Misc 5240/2019 (EVIDENCE)	20-03-2021	Sannamma, Since dead repled by his Lrs Thimmanna Vs The Manager, The Power Grid Corporation of India Ltd	Sridhar K. Rao

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
96	Misc 5241/2019 (EVIDENCE)	20-03-2021	Rangamma Vs The Manager The Power Grid corporation of India Ltd	Sridhar K Rao
97	Misc 5242/2019 (EVIDENCE)	20-03-2021	B.S.Gangadharasiah Vs Power Grid Corporation of India Ltd. A Government of India Reptd.	P.R. Pandurangappa
98	Misc 5243/2019 (EVIDENCE)	20-03-2021	Nagendrappa Vs Power Grid Corporation of India Ltd. A Government of India Enterprise	Pandurangappa
99	Misc 5244/2019 (EVIDENCE)	20-03-2021	Nagappa @ Naganna Vs M/s Power Grid Corporation of india Ltd. A Government of India Enterprise Reptd.	P.R. Pandurangappa
100	Misc 5245/2019 (EVIDENCE)	20-03-2021	Hanumakka Vs M/s Power Grid Corporation of India Ltd. A Government of India Enterprise Reptd.	P.R. Pandurangappa
101	Misc 5246/2019 (EVIDENCE)	20-03-2021	R.Murthy @ Murthy Vs M/s Power Grid Corporation of india Ltd. A Government of India Enterprise Reptd.	Pandurangappa
102	Misc 5247/2019 (EVIDENCE)	20-03-2021	Narasimhappa Vs M/s Power Grid Corporation of India Ltd. A Government of India Enterprise Reptd.	P.R. Pandurangappa
103	Misc 5248/2019 (EVIDENCE)	20-03-2021	K.H. Vasurappa @ Hosurappa Vs M/s Power Grid Corporation of India Ltd. A Government of India Enterprise Reptd.	P.R. Pandurangappa
104	Misc 5253/2019 (EVIDENCE)	20-03-2021	K.H. Muddirappa @ Muddaveerappa Vs M/s Power Grid Corporation of India Ltd. A Government of India Enterprise	P.R. Pandurangappa
105	Misc 5287/2019 (EVIDENCE)	20-03-2021	Jeyamma Vs Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishna

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
106	Misc 5288/2019 (EVIDENCE)	20-03-2021	R Channakeshvala Vs The Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishna
107	Misc 5289/2019 (EVIDENCE)	20-03-2021	Anjina Reddy Vs The Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.RadhaKrishna
108	Misc 5290/2019 (EVIDENCE)	20-03-2021	Ashok Kumar A Vs The Deputy General Manager , The Power Grid Corporation of India Ltd	R.K.Radhakrishna
109	Misc 5291/2019 (EVIDENCE)	20-03-2021	Sanjeeva Reddy Vs The Deputy General Manager, Power Grid Corporation of India Ltd	R.K.Radhakrishna
110	Misc 5293/2019 (EVIDENCE)	20-03-2021	Honnurappa B A Vs The Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishna
111	Misc 5294/2019 (EVIDENCE)	20-03-2021	Rajagangadhara Reddy Vs The Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishna
112	Misc 5295/2019 (EVIDENCE)	20-03-2021	Narayana . V. H Vs The Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishna
113	Misc 5296/2019 (EVIDENCE)	20-03-2021	Sannayappa @ Narayanappa Vs The Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishna
114	Misc 5297/2019 (EVIDENCE)	20-03-2021	Subbareddy M R Vs The Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishna
115	Misc 5298/2019 (EVIDENCE)	20-03-2021	Keshava Reddy B.C. Vs The Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishana

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
116	Misc 5299/2019 (EVIDENCE)	20-03-2021	Narayana Reddy Vs the Deputy General Manager, The Power Grid Corporation of India Ltd	R.K.Radhakrishana
117	Misc 5578/2019 (EVIDENCE)	20-03-2021	Shivakumar Vs The Executive Engineer, Major works division, The Karnataka Power Transmission Private Ltd.	Narasegowdaa
118	Misc 5579/2019 (EVIDENCE)	20-03-2021	Ramakka Vs The Executive Engineer, Major works division, The Karnataka Power Transmission Private Ltd.	Narasegowda
119	Misc 5580/2019 (EVIDENCE)	20-03-2021	Ramakka Vs The Executive Engineer, (Major works Division) The Karnataka Power Transmission Private Ltd.	Narasegowda
120	Misc 5581/2019 (EVIDENCE)	20-03-2021	Venkatamma Vs The Executive Engineer, The Major Works Division, The Karnataka Power Transmission Private Ltd.	Narasegowda
121	Misc 5582/2019 (EVIDENCE)	20-03-2021	Anjakka Vs The Executive Engineer, The Major works division, The Karnataka Power Transmission Private Ltd.	Narasegowda
122	Misc 5583/2019 (EVIDENCE)	20-03-2021	Gangappa Vs The Executive Engineer, The Major works Division, The Karnataka Power Transmission Private Ltd.	Narasegowda
123	Misc 5584/2019 (EVIDENCE)	20-03-2021	Govinda Vs The Execuitve Engineer, The Major Works division, The Karnataka Power Transmission Private Ltd.	Narasegowda
124	Misc 5585/2019 (EVIDENCE)	20-03-2021	Thimmakka Vs The Execuitve Engineer, The Major works division, The Karnataka Power Transmission Private Ltd.	Narasegowda

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
125	Misc 5586/2019 (EVIDENCE)	20-03-2021	Gangappa Vs The Executive Engineer, The Major Works division, The Karnataka Power Transmission Private Ltd.	Narasegowda
126	Misc 5587/2019 (EVIDENCE)	20-03-2021	B.N Venkataravanappa Vs The Executive Engineer, The Major works Division, The Karnataka Power Transmission Private Ltd.	Narasegowda
127	Misc 5589/2019 (EVIDENCE)	20-03-2021	Ganagamma Vs The Executive Engineer, The major works Division, The Karnataka Power Transmission Private Ltd.	Narasegowda
128	Misc 5001/2019 (ENQUIRY)	20-03-2021	Shirsha . S. Vs Lakshmidheevamma	R.T. Mallikarjuniah
129	Misc 5083/2019 (ENQUIRY)	20-03-2021	Narasimhaiah Vs The Chief Manager, The Power Grid Corporation of India Ltd	S.Bhasker Reddy
130	Misc 5085/2019 (ENQUIRY)	20-03-2021	Narayana @ Narayanappa Vs The Chief Manager, The Power Grid Corporation of Indi Ltd	S.Bhaskar Reddy
131	Misc 5108/2019 (ENQUIRY)	20-03-2021	RamaKrisnaiah Vs Power Grid Corporation of India Limited	Girish
132	Misc 5109/2019 (ENQUIRY)	20-03-2021	Sri. Kemparaju Vs Power Grid Corporation of India Limited	Girish
133	Misc 5110/2019 (ENQUIRY)	20-03-2021	Maruti Vs Power Grid Corporation of India Limited	Girish
134	Misc 5111/2019 (ENQUIRY)	20-03-2021	Sri. Kumar Vs Power Grid Corporation of India Limited	Girish
135	Misc 5112/2019 (ENQUIRY)	20-03-2021	Rajakumar Vs Power Grid Corporation of India Limited	Girish

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
136	Misc 5113/2019 (ENQUIRY)	20-03-2021	Rangaraju Vs Power Grid Corporation of India Limited	Girish
137	Misc 5114/2019 (ENQUIRY)	20-03-2021	Ramakrishnaiah Vs Power Grid Corporation of India Limited	Girish
138	Misc 5115/2019 (ENQUIRY)	20-03-2021	Basavaraj Vs Power Grid Corporation of India Limited	Girish
139	Misc 5116/2019 (ENQUIRY)	20-03-2021	Puttanajaiah Vs Power Grid Corporation of India Limited	Girish
140	Misc 5117/2019 (ENQUIRY)	20-03-2021	Krishnamurthy Vs Power Grid Corporation of India Limited	Girish
141	Misc 5119/2019 (ENQUIRY)	20-03-2021	Rangashamaiah Vs Power Grid Corporation of India Limited	Girish
142	Misc 5120/2019 (ENQUIRY)	20-03-2021	Bhoganna Vs Power Grid Corporation of India Limited	Girish
143	Misc 5121/2019 (ENQUIRY)	20-03-2021	Hanumantharayappa Vs Power Grid Corporation of India Limited	Girish
144	Misc 5122/2019 (ENQUIRY)	20-03-2021	Nijagangadharaiah Vs Power Grid Corporation of India Limited	Girish
145	Misc 5123/2019 (ENQUIRY)	20-03-2021	Shivanna Vs Power Grid Corporation of India Limited	Girish
146	Misc 5124/2019 (ENQUIRY)	20-03-2021	Srinivasamurthy Vs Power Grid Corporation of India Limited	Girish
147	Misc 5125/2019 (ENQUIRY)	20-03-2021	Hanumantharayappa Vs Power Grid Corporation of India Limited	Girish

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
148	Misc 5354/2019 (ENQUIRY) IA/1/2019	20-03-2021	Kamaraju Vs The Power Grid Corporation of India Limited by Its Manager	G.H.Sreenivasa
149	Misc 5355/2019 (ENQUIRY) IA/1/2019	20-03-2021	Shivamma Vs The Power Grid Corporation of India Ltd, by its Manager	Sreenivasa G.H.
150	Misc 5356/2019 (ENQUIRY) IA/1/2019	20-03-2021	Muddagangamma Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
151	Misc 5357/2019 (ENQUIRY) IA/1/2019	20-03-2021	Kavalappa Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
152	Misc 5358/2019 (ENQUIRY) IA/1/2019	20-03-2021	Chandrashekharaiah C.A Vs The Power Grid Corporation of India Ltd by Its Manager	Sreenivasa G.H
153	Misc 5359/2019 (ENQUIRY) IA/1/2019	20-03-2021	Puttammallaiah @ Puttamalleppa Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
154	Misc 5360/2019 (ENQUIRY) IA/1/2019	20-03-2021	Siddalingappa Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
155	Misc 5361/2019 (ENQUIRY) IA/1/2019	20-03-2021	Lakshmaiah Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
156	Misc 5362/2019 (ENQUIRY) IA/1/2019	20-03-2021	Shivarudrappa Vs The Power Grid Corporation of India Ltd by It Manager	G.H.Sreenivasa
157	Misc 5363/2019 (ENQUIRY) IA/1/2019	20-03-2021	Mahadeavappa Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
158	Misc 5364/2019 (ENQUIRY) IA/1/2019	20-03-2021	Earappa Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
159	Misc 5365/2019 (ENQUIRY) IA/1/2019 IA/2/2019	20-03-2021	Chandrakanthamma Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa

IV Addl. District and Sessions Court, Madhugiri
 Sri.TARAKESHWARGOUDA PATIL
 IV Addl. District And Session Judge, Madhugiri
 Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
160	Misc 5366/2019 (ENQUIRY) IA/1/2019	20-03-2021	Kamamma Vs the Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
161	Misc 5367/2019 (ENQUIRY) IA/1/2019	20-03-2021	Puttanna Vs The Power Grid Corporation of India Ltd by Its Manager	G.H.Sreenivasa
162	Misc 5538/2019 (ENQUIRY)	20-03-2021	Yaddula Ramanjinareddy Vs The Executive Engineer, The Power Grid Corporation of India Ltd	R.K.Radhakrishna
163	Misc 5599/2019 (ENQUIRY)	20-03-2021	Kambaiah Vs The Manager, The Power Grid Corporation of India Ltd	Girish
164	Misc 5600/2019 (ENQUIRY)	20-03-2021	Puttaiah Vs The Manager, The Power Grid Corporation of India Ltd	Girish
165	Misc 5601/2019 (ENQUIRY)	20-03-2021	Muddaiah Vs The Manager, The Power Grid Corporation of India Ltd	Girish
166	Misc 5602/2019 (ENQUIRY)	20-03-2021	Earamma Vs The Manager, The Power Grid Corporation of India Ltd	Girish
167	Misc 5604/2019 (ENQUIRY)	20-03-2021	Kumar Vs The Manager, The Power Grid Corporation of India Ltd	Girish
168	Misc 5607/2019 (OBJECTIONS)	20-03-2021	Hanumakka Vs The Superintendent Engineer, KPTCL	K.V.Shanthakumar
169	Misc 5668/2019 (ENQUIRY)	20-03-2021	Kemparangaiah Vs The Power Grid Corporation of India Ltd	Rangashappa B
170	Misc 5669/2019 (ENQUIRY)	20-03-2021	M Muthappa Vs The Manager, The Power Grid Corporation of India Ltd	Rangashamappa B
171	Misc 5670/2019 (ENQUIRY)	20-03-2021	Hanumaiah Y M Vs The Power Grid Corporation of India Ltd	T Rajanna

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
172	Misc 5688/2019 (ENQUIRY) IA/1/2019 IA/2/2019	20-03-2021	Kamamma Vs The Manager, The Power Grid Corporation of India Ltd	G H Sreenivasa, Doddamane Associates
173	Misc 5026/2020 (AWAIT NOTICE)	20-03-2021	G.Govindappa Vs The Assistant.Excutive Engineer EL.No.2, Major works Sub- Division KPTCL, Tumakur	P.N.Nagereddy

IV Addl. District and Sessions Court, Madhugiri
Sri.TARAKESHWARGOUDA PATIL
IV Addl. District And Session Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	SC 5005/2020 (APPEARANCE OF ACCUSED)		State by Thirumani Police Station Vs Keshavasing	Public Prosecutor
2	SC 5017/2019 (FRAMING OF CHARGE OR PLEA)		State by Madhugiri Police station Vs Siddaraju	Public Prosecutor
3	CRL.R.P. 5006/2019 (AWAIT LCR) IA/1/2019		Manjula and others Vs Thahasildar, Madhugiri	Ranganatha.E
4	SC 5012/2019 (AWAIT ORDERS)		State by Pavagada Police Vs Soundarya	Public Prosecutor
5	SC 5020/2019 (HBC)		State by Pavagada Police station Vs Ramanji	Public prosecutor

Pr. Sec. Civil Judge and JHS - Hobbangli
Smt. Pallavi B
Pr. Sec. Civil Judge - Hobbangli
Cause List Date: 08-14-2020

Sr. No.	Case Number	Timing/Next Date	Party Names	Advocate
		02.45 AM to 03.40PM		
1	O.S. 85/2018 (SUMMONS) IA/1/2018		S. S. Harappa Vs S. A. Bhawtha	P. C. R. R.
2	O.S. 103/2020 (SUMMONS) IA/1/2020		Bhaskar Vs Lakshminamma	A. T. Jayaraja
3	O.S. 151/2020 (SUMMONS)		Jayadipathi Vs Sulaha M.	T. M. Ananajaya
4	O.S. 167/2020 (SUMMONS) IA/1/2020		Maina Vs Thimmakka	T. R. Yogish
5	FDP 7/2006 (WRITTEN STATEMENT)		Subbarayappa <i>deaf by LRA</i> Sanjeevamma Vs Nageshappa	B. H. Pinchaksharajah
6	R.A. 155/2016 (AMENDMENT)		Lakshmiddevamma Vs Lingappa	P. Gattatiraya
7	M.A. 13/2017 (AWAIT NOTICE) IA/1/2017		Veerabhadraiah Vs Nagaraju D.R.	Hanumantharayappa E
8	O.S. 103/2017 (OBJECTIONS)		Gangadhar Vs M.P. Veena	T. Devraj
9	O.S. 29/2018 (TO HEAR ON I.A.)		D. Sindhu Vs Kencharaju	G. Sreenivasa Reddy
10	R.A. 25/2018 (OBJECTIONS) IA/1/2018		Ranganatha Vs Jayalakshamma	S. S. R.
11	R.A. 79/2018 (Call for LCR)		T.V. Gopalakrishna Vs T.V. Narayanagowda	Ashtwanarayana Reddy
12	O.S. 127/2018 (AMENDMENT) IA/1/2018		Rajanna Vs Nagaraju	M. Nagesh
13	R.A. 5/2019 (ENQUIRY) IA/1/2019		Shivalingiah Vs K. M. Ramachandrasah	Krishnamurthy. H.
14	FDP 19/2019 (OBJECTIONS)		Bank of Baroda Vs H. H. Manjunatha	B. H. Pinchaksharajah
15	O.S. 123/2019 (OBJECTIONS)		Narasimha Vs Sakamma	T. D. Devaraju

Pet. Sr. Civil Judge and JMFC, Madhugiri
Smt. Pallavi B
Pet. Sr. Civil Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.C. 125/2019 (ENQUIRY)		Sindu S.L Vs Nil	H. Muralidhara
17	M.V.C. 153B/2019 (SETTLEMENT)		Gangaraju H.G Vs Ranganatha K.N	Raghavendra B
18	M.C. 15/2020 (ENQUIRY)		Rhagysalakshmi Vs Nil	M.L. Santhosh
19	M.C. 77/2020 (SETTLEMENT) IA/1/2020 IA/2/2020		Raghunandana G.H Vs Nil	T.P. Mahesh
20	O.S. 135/2020 (AWAIT NOTICE) IA/1/2020		G.H. Pushpalatha Vs G.H. Chandrashekaraiah	M.S. Pushpalatha
11.00 AM to 02.00PM				
21	O.S. 125/2018 (EVIDENCE) IA/1/2018		Mahesh J.P. Vs Shanthabai	B.L. Nagaraju
22	Misc 5/2019 (EVIDENCE)		Kariyanna Vs Narayanappa	B.R. Ramakrishna
23	G and WC 13/2019 (EVIDENCE)		Gangadhara Alias Gangadhrappa Vs NIL	Srinivasa Reddy G
24	FDP 10/2019 (EVIDENCE)		Karnataka Grammeena Bank Vs Gate Rangaiah @ Rangaiah Dead by LRs	S.Raghunathareddy
CROSS EXAMINATION OF DW				
25	O.S. 5/2014 (EVIDENCE)		K.Narasappa Vs Hanumanthappa	
26	M.C. 115/2014 (EVIDENCE)		N Ravi Vs E swapna	G.S. Sreenivasa Reddy
27	O.S. 35/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Chikkanna Vs Muddappa	S. Bhaskar Reddy
CROSS EXAMINATION OF PW				
28	O.S. 59/2015 (EVIDENCE) IA/1/2015		M. Yellappa Vs Imamsab	Muthuraj

Sr. No.	Case Number	Timing/next Date	Party Names	Advocate
29	M.C. 57/2017 (EVIDENCE)		Hemprabha P Vs Nandini B H	Krishna Reddy
30	M.C. 137/2018 (EVIDENCE)		H. S. Dasabai Vs B. S. Shetty	Chandrabhatla
31	O.S. 43/2019 (EVIDENCE) IA/1/2019		G. S. Subramanyam Vs Govamma	D.V. Shekhari
DEFN EVIDENCE				
32	M.V.C. 127/2014 (EVIDENCE)		Mangamma Vs M.F. Towers, Anjanadri Complex, Inimathihalli,	M.S.A.
FURTHER EVIDENCE FOR PLNTF				
33	M.V.C. 1158/2017 (EVIDENCE)		G. Vinodkumar Vs The Director of Suzarna Building Constructions Pvt., Ltd.,	Nagarajiah
PLNTF EVIDENCE				
34	O.S. 41/2019 (EVIDENCE)		Narasimaiah Vs Nagabhushana D	G.B. Saiappa
35	M.V.C. 1324/2019 (EVIDENCE)		H.M. Harish Vs Kemparaju. H.N	Verupakshaiyah. S.S
ARGUMENTS BY ADV. PLFFS.				
36	O.S. 17/2015 (ARGUMENTS) IA/1/2015		K.R. Hemashri Vs Puttamma	P. Dattatreya
37	R.A. 9/2017 (ARGUMENTS)		Narasimhamurthy Vs Arasegowda	S. Raghunathareddy
38	O.S. 57/2017 (ARGUMENTS)		G. Venkatachalaiah Vs M.P. Ravish	P. Dathathreya
39	O.S. 29/2013 (TO HEAR ON I A)		B.S. Lalitha Vs T.N. Venkatarangappa	D. Shivanna
40	R.A. 21/2019 (OBJECTIONS) IA/1/2019		Dhananjaya Vs Nijalingappa	S. Shaskar reddy

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 38/2019 (SUMMONS) IA/1/2019		D. Chikkarathanamma Vs Rangappa	K.V. Shanthakumar
2	O.S. 134/2019 (SUMMONS)		The Bank of Baroda Vs K.S. Nagabhusan Raju	B.H. Panchaksharaiah
3	O.S. 38/2020 (SUMMONS)		Canara Bank Vs Rangegowda	M.v. Dayanandasagar
4	O.S. 114/2020 (SUMMONS)		Siddalingappa Vs G.R. Rajeevalochana	M.L. Ramakrishna
5	O.S. 118/2020 (SUMMONS) IA/1/2020 IA/2/2020		Rangashamaiah Vs Kariyanna @ Kariyappa	D.C. Shivaramaiah
6	O.S. 28/2012 (NOTICE)		K.J.Surendra Vs Adavappa	M.S.Ashok H.B.K
7	O.S. 48/2018 (NOTICE)		R. Nagaraja Vs K.S. Ranganna	Ramakrishna B.R.
8	R.A. 12/2020 (NOTICE) IA/1/2020		Kappanna Vs Shivanna	A.M.Krishnamurthy
9	M.A. 8/2020 (NOTICE) IA/1/2020		G.Vasudeva Vs V.H.Narasimhamurthy	K.C.Nagaraju
10	O.S. 110/2016 (HEARING)		Y.S. Shylaja Vs Annapurnamma	Panchaksharaiah B.H
11	O.S. 40/2013 (EVIDENCE)		K.N.Narayanappa Vs Hanumantharayappa	K.V.Shanthakumar
12	O.S. 66/2013 (EVIDENCE)		Leelamma alias Leelavathi G.S. Vs Nagamma	P. Dattathreya
13	O.S. 72/2016 (EVIDENCE)		Puttamma Vs Kanimaiah G.L.	J.B. Shivakumar
14	M.V.C. 70/2018 (EVIDENCE)		Mahalingaiah Vs Chikkirappa	L. Bharath Bhushan
15	M.C. 122/2018 (EVIDENCE)		Radhamma Vs Beerappa	H T Thimmaraju

Pri.Sr.Civil Judge and JMFC, Madhugiri
SRI.SAGAR GURUGOUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 64/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Y.C. Hanumaiah Vs Y.K. Maraiah	K. Surendra Babu
17	M.V.C. 998/2019 (EVIDENCE)		Eranna Vs Narasimhamurthy.C.M	Pandurangappa
18	O.S. 92/2019 (EVIDENCE) IA/1/2019		Sureshkumar S. Vs Nanjamma	S. Ragunatha reddy
19	O.S. 98/2019 (EVIDENCE)		Jayamma Vs N. Narasimaiah	G.B. Halappa
20	M.C. 66/2020 (EVIDENCE)		Ranjitha N Vs Keshavamurthy D	K B Anil
21	R.A. 12/2009 (ARGUMENTS)		Hanumantharayappa Vs Puttamma	A.M.Krishnamurthy
22	R.A. 128/2015 (ARGUMENTS)		N. Sukumar Vs K.L. Ramachandra	G.S.Jyothi Lakshmi P. Dattathreya
23	R.A. 130/2015 (ARGUMENTS) IA/1/2015		Bylappa Vs Hanumakka	P. Dattathreya
24	R.A. 16/2017 (ARGUMENTS)		Sanjeevarayappa Vs Ashwathappa	Dayanand Sagar M.V
25	R.A. 28/2017 (ARGUMENTS) IA/1/2017		Hemamma Vs Krishnappa	HKV.Reddy
26	R.A. 14/2018 (ARGUMENTS)		S. Srinivas Vs T.H. Ramanjanaiah	Hanumantha Reddy
27	R.A. 44/2018 (ARGUMENTS)		B.N.Manjunatha Vs The Secretary	Hanumanthareddy
28	R.A. 45/2019 (ARGUMENTS)		Anif Begum Vs Bhagavan Singh	M.V.Dayananda Sagar
29	M.C. 78/2019 (Call on)		Deepika Vs Nil	M.S.Ahok
30	R.A. 30/2010 (JUDGEMENT)		Venkataravanappa Vs R.N.Tharunakumar	B H Pnchaksahraiah Prakash

Pr.Sr.Civil Judge and JMFC, Madhugiri
SRI SAGAR GURUGUDA PATIL
Addl Sr.Civil Judge, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	RA 78/2016 (OBJECTIONS) IA/1/2016		Ganqanna Vs Dordlaganqappa	
32	M.V.C. 902/2019 (conciliation)		Thamanna Vs M/s Sai Logistics	Shivanna Shivanna J.
33	M.C. 100/2019 (STEPS)		Rakshitha Vs C.Chandrashekar	S. Srinivasanandya
34	EX 53/2019 (STEPS)		Mamathani Vs M/s ICICI Lombard General Insurance Co.Ltd	P. S. Sange Reddy
35	M.C. 118/2019 (OBJECTIONS)		Govindappa Vs Aluvelamma	C. B. Reddy
36	M.V.C. 1474/2019 (STEPS)		Naveen.L Vs Shivakumar.G.K	Talavanna. H
37	O.S. 22/2020 (STEPS) IA/1/2020		Prakash B.C Vs Nanjareddy	Kumar G. S.
38	M.C. 18/2020 (OBJECTIONS)		K.N.Nagesh Vs Yashodarani	Srinivasa
39	O.S. 54/2020 (STEPS)		Govindaraju Vs Sreedevamma	S. Shashikarn Reddy
40	M.C. 74/2020 (conciliation)		Kempalakshamma Vs Nil	Sangannaiah J.N.
Cases listed below are adjourned due to Covid 19				
41	M.A. 30/2019 (OBJECTIONS)	18-01-2021	Sarojamma Vs K. Subbaiah	V. Srinivasanandya
42	M.C. 92/2019 (OBJECTIONS)	21-01-2021	Meghashree Vs Anilkumar	M. C. Nandakrishnaiah

IN THE COURT OF THE PRL. CIVIL JUDGE AND JMS. MADHURAI.

CAUSE LIST OF 08.12.2020

Morning Session

Sl No	Case Nos	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S. 122/2013	08.12.2020	To hear	H.S. Ashoka V/s Sadiq Sab	MRJ/BHP
2	O.S. 293/2016	08.12.2020	To hear	Gundamma V/s Jayamma	SRA/R.N
3	O.S. 150/2017	08.12.2020	To hear	Sathyakka V/s Thimmaman	GRM/NN
4	O.S. 6/2018	08.12.2020	To hear	Siddagangamma V/s The P.O	NG/TN
5	O.S. 30/2019	08.12.2020	To hear	Jayamma V/s Thippamma	KK/SR
6	O.S. 244/2019	08.12.2020	To hear	N. Shivadas V/s Karnataka Union of Working Journalists	RE/SAP
7	O.S. 408/2019	08.12.2020	To hear	Mahadevamma V/s Mallagondappa	MVD/SR
8	O.S. 352/2015	08.12.2020	To hear	Ramao V/s Mallappa	P.T. HEV
9	Ex. 53/2015	08.12.2020	To hear	Gayathamma V/s Vijayalakshmi	GG/MVD
10	O.S. 490/2019	08.12.2020	To hear	V.L. Mahesh V/s Lakshminarayana	MVD/GRM/SR
11	O.S. 340/2015	08.12.2020	P/E	Lakshamma V/s Chowdamma	NSR/VK/SBR
12	O.S. 406/2018	08.12.2020	P/E	Kantharaja y M. V/s The Head Master	MRJ/SP
13	O.S. 397/2018	08.12.2020	P/E	Eranna V/s Chikkanna	GRM/SRA
14	O.S. 390/2018	08.12.2020	P/E	D Lakshmi pathi V/s Rathnamma	SRA/POT
15	O.S. 383/2018	08.12.2020	P/E	Chowdappa V/s P.O	MRJ/GRM
16	O.S. 421/2015	08.12.2020	P/E	Chikkamma V/s Ashwathappa	MNB/DVS
17	O.S. 416/2015	08.12.2020	P/E	Lakshminarayanaappa V/s Shankarappa	POT/BHP/DVS
18	O.S. 282/2015	08.12.2020	P/E	Jayamma V/s Ningamma	HY/MTD
19	O.S. 595/2014	08.12.2020	P/E	Siddappa V/s Aluveamma	HR/SBR
20	O.S. 550/2014	08.12.2020	P/E	Kanthamma V/s Shivalingaiah	R. KR/SBR

Afternoon Session

21	O.S. 578/2012	08.12.2020	Arguments	Venkataravanappa V/s Lakshmiddevamma	P.N/DVS,BRR
22	O.S. 51/2017	08.12.2020	To hear	Avalappa V/s Krishnappa	SSR/GBH
23	O.S. 20/2018	08.12.2020	To hear	Nasir Ahmed V/s Anuradha	POT/TO
24	O.S. 435/2015	08.12.2020	To hear	Kantharaju V/s Nanjundappa	RSK/MM
25	O.S. 51/2016	08.12.2020	To hear	Prathima V/s Mallamma & Others	SRR/POT
26	O.S. 485/2016	08.12.2020	To hear	V. Raju V/s Shanmughappa	POT/NSH
27	O.S. 308/2013	08.12.2020	To hear	Lakshmana V/s Dr. Bheemaraju	SRR/LBR
28	O.S. 36/2014	08.12.2020	To hear	Savitha V/s Krishnamurthy	SRR/RSK
29	O.S. 156/2017	08.12.2020	Arguments	P. Babamma V/s Venkateshappa	RHN/RA
30	O.S. 159/2017	08.12.2020	Arguments	P. Babamma V/s Anjanappa	RHN/RA
31	O.S. 511/2012	08.12.2020	F/P/F	Bhutharaj V/s Umadevi	SSR/PNR
32	O.S. 471/2012	08.12.2020	To hear	Puttanayaka V/s Lakshamma	HKV/VRR
33	O.S. 450/2012	08.12.2020	D/E	Lanthalakshmi V/s D.K. Sheshidhara	MVD/BRR
34	O.S. 239/2012	08.12.2020	D/E	Narayanappa V/s Narayanappa	MNB/MVD
35	O.S. 197/2012	08.12.2020	F/C/pw1	K.J. Pruthviraju V/s K.N. Nagaraju	KVSK/SBR

36	OS 166/2011	08.12.2020	F/P/E	Krishnaiah V/s Chikkanna	TD/PDT
37	OS 231/2015	08.12.2020	F/C/ PW 1	Kyathaiiah V/s Puttamma	NR/TD
38	OS 177/2015	08.12.2020	F/Chief of Pw-1	Lakshamma V/s Balaiah	GSR/DVS
39	OS 546/2014	08.12.2020	F/P/E	Yallamma V/s Rama	DSR/RA
40	O.S.453/2014	08.12.2020	F/Chief of Pw-1	Thippekadurappa V/s Gowdalah	MVD/Exp

Thanking you,

Sd/-
Pri. Cvs Judge and JMFC, Madhugiri

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavayashree M
Addl. Civil Judge and JMFC, Madhugiri
Cause List Date: 08-12-2020

Sl. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 AM to 03.45PM				
1	O.S. 166/2010 (NOTICE)		Kamalaamma Vs Prasar Modappa	H K V Reddy B R Ramakrishna
2	O.S. 110/2016 (NOTICE) IA/2/2016 IA/1/2016		Kariyamma Vs Nagappa	N Nagaraja
3	O.S. 200/2017 (NOTICE)		Rangashamma Vs Indiramma	G V K Hanumanthareddyappa
4	O.S. 278/2018 (NOTICE) IA/1/2018		Manjunatha Vs D.K. Naganna	Ranganatha E.
5	O.S. 161/2009 (APPEARANCE OF PARTY)		Dadaloorappa Vs Yellappa	H K Venkatarama reddy Shantha Kumar K V
6	O.S. 238/2015 (EVIDENCE) IA/1/2015		M.H. Harinatha Babu Vs Dodderappa	M.R. Janarthan
PLNTF EVIDENCE				
7	O.S. 1/2013 (EVIDENCE)		Mallikarjunaiah Vs Veerabhdraiah	Raghunatha Reddy A V H Nanjundiah
8	O.S. 219/2014 (EVIDENCE)		Manjula Vs Mallaiah	Raghunatha Reddy S
9	O.S. 172/2009 (DUTY AND PENALTY)		Lakshamma Vs Dadlurappa	M V Dayananda Sagara H K Venkatarama reddy
10	O.S. 199/2010 (AMENDED PLAINT)		Doddathimmaiah Vs M.K.Thimmaiah	Bhaskara Reddy S Dattathereya P
11	O.S. 292/2010 (AMENDED PLAINT)		Narayanappa Vs Lingaiah	Dattathereya P K.S. Shanthakumar
12	O.S. 454/2014 (TO HEAR)		Nagendrappa Vs Narasimhaiah	R.S. Sudhakar
13	O.S. 338/2016 (STEPS) IA/1/2016		Gangamma Vs Narasimhaiah	Manjunatha H.V.

11.00 AM to 02.00PM

Addl. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 306/2015 (EVIDENCE) IA/2/2015 IA/1/2015 IA/3/2015		Rangappa Vs Akkamma	Hanumantha Reddy
15	O.S. 50/2018 (EVIDENCE)		Rangappa Vs Kamanna	P. Dattathreya
16	O.S. 93/2018 (EVIDENCE)		Rakesha L.R. Vs Nagarathnamma	Manjunath H.V.
17	O.S. 116/2018 (EVIDENCE)		Madhusudhana Reddy Vs Hanumantha Reddy	
18	O.S. 355/2018 (EVIDENCE)		Gopal D.V. Vs Venkataravanappa	M. Mahesh
19	O.S. 408/2011 (ARGUMENTS)		Ramanjanamma Vs Venkatamma	Dattathreya P H K Venkatarama reddy
ARGUMENTS BY ADV. PLFFS.				
20	O.S. 228/2007 (ARGUMENTS)		Javalingappa Vs Ranganathappa	Nagaraja N B.R.Ramakrishna
21	O.S. 251/2008 (ORDERS)		Mangamma @ Mangalagowramma Vs Puttalingaiah @ Puttanna	M V Dayananda Sagara B.R.Ramakrishna
22	O.S. 303/2009 (ORDERS)		M.P.Kathyaini Vs Parvathamma	Shantha Kumar K V Mahesh M
23	O.S. 175/2014 (EVIDENCE)		P.M. Somashekara Vs Karibasappa	Harishbabu
24	O.S. 373/2008 (JUDGEMENT)		M.N.Ramachandrappa Vs Kamanna	M V Dayananda Sagara M.Mahesh
25	O.S. 175/2015 (ORDERS) IA/1/2015		Narasegowda Vs D.R. Krishnappa	Raghunatha Reddy S B H Panchaksharaiah

Addl. Civil Judge and JMFC, Madhugiri
Smt. Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.43 AM to 03.43PM				
1	P.C.R. 27/2019 (Sworn statement)		H P Prashanthakumar Vs E N Lokesh	H V Manjunath
2	P.C.R. 73/2019 (T) HEAR		Gowindappa Vs Nagaraja	Nagaraja
11.00 AM to 02.00PM				
3	P.C.R. 50/2020 (FIRST HEARING)		Doddavenkataramreddy Vs T.C. Jayaramiah	R. S. Sudhakar
4	C.C. 153/2017 (SETTLEMENT)		Lakshmiipathy P Vs Ramakrishnaiah S	Keshava Reddy B
5	Crl. Misc. (DVA) 9/2019 (STEPS)		Chittamma Vs Ugrappa	K J Lakshminarayanaiah
6	Crl. Misc. 24/2020 (STEPS)		G Ramaiah Vs The Deputy Tahasildar	G V K Habumantbanappa
7	C.C. 151/2020 (SUMMONS)		K M Mahesh Vs Shivamma	D S Ramanjaneiah
8	C.C. 1314/2018 (FRAMING OF CHARGE OR PLEA)		Madhugiri P S Vs Umesh Kumara	APP M V Devasannda Sagar
9	C.C. 677/2019 (FRAMING OF CHARGE OR PLEA)		Medigeshi Police Station Vs Shivanna	APP
10	C.C. 947/2014 (EVIDENCE)		K.G.Halli P.S. Vs Chinnahanumanthappa	
11	C.C. 186/2015 (EVIDENCE)		Medigeshi P s Vs Ramanjineya	
12	C.C. 248/2015 (EVIDENCE)		K g halli P s Vs Venkatesha	APP
13	C.C. 1806/2016 (EVIDENCE)		Medigeshi P S Vs Mohanreddy P	
14	Crl. Misc. 138/2017 (EVIDENCE)		Shashikaia Vs Thippeswamy	
(Crl.Misc./0000138/2017)				
: Crl.Misc./0000138/2017				
15	C.C. 1503/2017 (EVIDENCE)		Madhugiri P S Vs Thippeswamy	APP

Add. Civil Judge and JMFC, Madhugiri
Smt.Kavyashree M
Add Civil Judge and JMFC, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Cri Misc. 313/2017 (EVIDENCE)		Shantha @ Shanthamma Vs Thippeswamy @ Thippesha	Devaraju
17	Cri Misc. 134/2018 (EVIDENCE)		Venkataramanappa Vs Chief officer and Birth and Death Registrar	Bhaskara Reddy S M.V Gayathri Devi
18	Cri Misc. 56/2019 (EVIDENCE)		Banupriya Vs Anandkumarnaika	K. Lakshminarayanaappa
Cases listed below are adjourned due to Covid 19				
19	C.C. 98/2017 (N.B.W.)	18-12-2020	Ashok kumar Vs Santhoshkumar	
(C.C./0000098/2017)				
(C.C./0000098/2017				
20	P.C.R. 15/2017 (REMINDER LETTER)	18-12-2020	Thimmaiah Vs Pavan	PSJ
(P.C.R./0000015/2017)				
(P.C.R./0000015/2017				
21	Cri Misc. 18/2020 (STEPS)	28-12-2020	S P Vijayamma Vs S C Ramakrishna	V Rajubhettla Reddy
22	C.C. 44/2020 (N.B.W.)	28-12-2020	Kodigenahalli Police Station Vs Naveen Kumar	APP
23	C.C. 493/2020 (STEPS)	28-12-2020	Bhagyamma Vs Ratnamma	Nagarajji
24	Cri Misc. 33/2018 (STEPS)	30-12-2020	Suneetha N Vs V.Gopal	Krishnaiah P. S.
25	C.C. 2137/2018 (H.B.C.)	30-12-2020	Kodigenahalli Police Station Vs Narayanappa	APP
26	C.C. 1738/2018 (N.B.W.)	31-12-2020	Madhugiri PS Vs Murli	APP
27	C.C. 173/2019 (N.B.W.)	31-12-2020	Madhugiri Police Station Vs Shivaraju Sannamani alias Shivaraju	APP
28	C.C. 378/2020 (SUMMONS)	21-01-2021	Tumakuru District Co-operative Central Bank Vs Bharathesh S	P. S. Krishna Reddy

Adl. Civil Judge and JMF, Madhugiri
Smt Kavyashree M
Adl Civil Judge and JMF, Madhugiri
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 808/2020 (SUMMONS)	21-01-2021	Madhugiri Police Station Vs Purushotham Nayudu	SP
30	CH Misc 128/2020 (SUMMONS)	21-01-2021	Narasimhatah Vs The Deputy Tahasildar	S. S. Mahalingam, CAI
31	C.C. 149/2020 (NOTICE)	21-01-2021	C. Ananthanobdy Vs P B Raju	Pragna Reddy
32	C.C. 11/2016 (NOTICE)	22-01-2021	Hanumantharayappa Vs Ramakrishnatah	
33	P.C.R. 33/2020 (NOTICE)	22-01-2021	Vishweshwaratah Vs Shivaramatah	S. S. Jagannatha
34	C.C. 383/2019 (APPEARANCE OF ACCUSED)	22-01-2021	R. Aswathanarayana Vs Prabhakar N	S. Shashikumar Reddy
35	C.C. 92/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Medigeshi Police Station Vs Harisha	SP
36	C.C. 719/2019 (APPEARANCE OF ACCUSED)	27-01-2021	Kodigenahalli Police Station Vs Raju	SP

37) C.C. 468/19 - Evidence.